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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/7/2016

NAME OF THE PETITIONER(S) : Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S) : Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION : 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

T.V.P. Sai Vihari
(1) Sandeep
Kumar Pal Chopra
for
(2) TK Bhaskar
Swetha Vasudevan
Keerthi K
3. D. Chandragupta

Counsel for
R1 - R6

T.V.P. Sai Vihari

Counsel for
Petitioners

Swetha

Counsel for
7th respondent

D. Ch

ORDER

Ms Swetha Vasudevan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R6 and Shri D Chandragupta, counsel for R7 are present. Time prayed for filing counter on behalf of R7. Time extended at request. Put up on **13.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)